

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **HIGH COURT FOR THE STATE OF TELANGANA** – Nomination of three (03) Judicial Officers in the cadre of Principal District and Sessions Judges of the District Judiciary to participate in the Seminar on **“POCSO and Child Protection”** scheduled to be held from 06.10.2025 to 10.10.2025, organized by SVPNPA (Sardar Vallabhai Patel National Police Academy), Hyderabad – **Relief Arrangements – ORDERS – ISSUED.**

- READ:**
1. Letter No.11011/26/2025-Trg(E-23325), dated 07.07.2025 from the Deputy Director (SC) & Seminar Director, Sardar Vallabhai Patel National Police Academy, Hyderabad, forwarded by the Director, Telangana State Judicial Academy, Secunderabad.
 2. High Court's proceedings in Roc.No.1976/SO/2025, dated 25.09.2025.

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ORDER ROC.NO. 4343/2025 - B.SPL., DATED: 27.09.2025

The High Court is pleased to pass the following order:

The following three (03) Judicial Officers in the cadre of Principal District and Sessions Judges mentioned in Column No.2, vide High Court's Proceedings 2nd read above are nominated to participate in the Seminar on **“POCSO and Child Protection”** scheduled to be held from 06.10.2025 to 10.10.2025, organized by SVPNPA (Sardar Vallabhai Patel National Police Academy), Hyderabad.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI S.SASIDHAR REDDY, Chief Judge, City Civil Court, Hyderabad.	II Additional Chief Judge, City Civil Court, Hyderabad.
2.	SMT K.SAI RAMA DEVI, Principal District and Sessions Judge, Siddipet.	I Additional District and Sessions Judge, Siddipet.
3.	Dr T.RAGHURAM, Prl. Special Judge for trial of CBI Cases, Hyderabad.	Spl Judge for trial of cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said Seminar.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judge / Unit Heads, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said Seminar, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge, if any.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the Seminar organized by SVPNPA (Sardar Vallabhai Patel National Police Academy), Hyderabad.
 2. The nominated officers are entitled only for actual journey period.



**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The Officers.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Deputy Director (SC)) & Seminar Director, Vallabhai Patel National Police Academy, Hyderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Principal District and Sessions Judge, Siddipet.
6. The Prl. Special Judge for trial of CBI Cases, Hyderabad.
7. The II Additional Chief Judge, City Civil Court, Hyderabad.
8. The I Additional District and Sessions Judge, Siddipet.
9. The Spl. Judge for trial of cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad.
10. The Pay and Accounts Officer, Hyderabad.
11. The District Treasury Officer Siddipet.
12. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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